# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA UNSTARRED QUESTION NO. 3892 TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2025

### **DECLARATION OF COW AS NATIONAL ANIMAL**

3892. SHRI TRIVENDRA SINGH RAWAT:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

## मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government proposes to enact any law to declare cow as the national animal;
- (b) if so, the main objectives of the proposed law along with benefits of the same;
- (c) whether the Government has announced any special scheme or budget to promote the protection and rearing of cows; and
- (d) whether the Government has any proposal to coordinate with the State Governments in this regard and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S. P. SINGH BAGHEL)

- (a) and (b) No, Sir. As per Article 246(3) of the Constitution, under the distribution of legislative powers between the Union and the States, the preservation of animal is a matter on which the State legislature has exclusive powers to legislate.
- (c) and (d) To support and strengthen the initiatives undertaken by States and Union Territories for the promotion, protection, and rearing of cows, the Department of Animal Husbandry and Dairying has been implementing the Rashtriya Gokul Mission since December 2014. The mission focuses on the development and conservation of indigenous cattle breeds. The scheme was revised and realigned in July 2021 to enhance its effectiveness. In view of its successful implementation and strong demand from the States, the Government further revised the Rashtriya Gokul Mission in March 2025, allocating an additional ₹1,000 crore. This brings the total outlay for the scheme to ₹3,400 crore for the 15th Finance Commission period (2021-22 to 2025-26).

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